

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)- 521 (ND)/2017:

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE COMPANY: Sh. Narender Sharma Vs. Vistar Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|---------------------|---|-----------------------|------------------|
| | For the Petitioner: | Mr. Farah Hashmi, Advocate | | |
| | For the Respondent: | Ms. Mahajabeen Tanweer & Ms. Kanishka Prasad. | | |

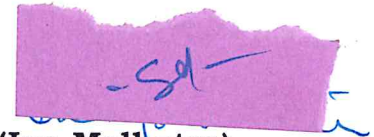
ORDER

A request for adjournment is made by the Ld. Counsel for the Petitioner as the main counsel is unavailable.

To come up for final disposal on 14th December, 2017



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)